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V.Allimuthu Vs State

Criminal Original Petition No. 1528 Of 2024

Court: Madras High Court

Date of Decision: Feb. 12, 2024

Acts Referred:

Indian Penal Code, 1860 â€" Section 229A, 302#Arms Act, 1959 â€" Section 7(a), 25(1)(A),

27(3)

Hon'ble Judges: C.V.Karthikeyan, J

Bench: Single Bench

Advocate: L.Rajendran, L.Baskaran

Judgement